

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).1750/2023

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

[ONLY IA NO. 12487/26 IS LISTED UNDER THIS ITEM]
IA No. 12487/2026 - EARLY HEARING APPLICATION

Date : 26-02-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. K.M. Nataraj, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Sachin Sharma, Adv.
Ms. Shraddha Deshmukh, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Sharath Nambiar, Adv.

For Respondent(s) Ms. Neha Rathi, AOR
Ms. Kajal Giri, Adv.
Ms. Somya Kumari, Adv.
Mr. Prateek Yadav, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 12487/2026

No ground to entertain the application for early hearing
is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR